GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:520 ANSWERED ON:11.05.2012 NATIONAL BIOGAS AND MANURE MANAGEMENT PORGRAMME Bavalia Shri Kuvarjibhai Mohanbhai;Dhurve Jyoti

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the potential of biogas production is being harnessed properly by various States in the country;
- (b) if so, the total number of biogas plants set up in the country during the Eleventh Five Year Plan, State-wise and if not, the reasons therefor:
- (c) the number and percentage of rural households that are enrolled under the National Biogas and Manure Management Programme (NBMMP) alongwith the funds allocated and released to various State Governments and Union Territory Administrations under the Programme during the Eleventh Five Year Plan, year-wise and State/UT-wise;
- (d) whether the funds released have been utilized by the State Governments;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the monitoring mechanism put in place by the Union Government to ensure proper utilization of funds by the States/UTs?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c),(d),(e)& (f): A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a),(b),(c),(d),(e)&(f) of the Lok Sabha Starred Question No. 520 for 11.5.2012 regarding National Biogas and Manure Management Programme by Shrimati Jyoti Dhurve and Shri Kunvarjibhai M. Bavaliya

- (a): Yes, Madam. Against an estimated potential of 120 lakh biogas plants, about 45.45 lakh biogas plants have been installed in the country so far.
- (b): During the 11th Five Year Plan, over six lakh biogas plants have been set up in the country. The State/UT-wise details are given in Annexure-I.
- (c): Biogas plants are mostly set up in rural areas of the country under the National Biogas and Manure Management Programme of Ministry of New and Renewable Energy. The State/ UT-wise and year-wise details of funds allocated and released under the National Biogas and Manure Management Programme during the 11th Five Year Plan are given in Annexure-II. About 37.87 percent of the estimated potential has been harnessed in the country so far.
- (d)&(e): Most of the State Governments have utilized the funds released under National Biogas and Manure Management Programme. The details of the same are given in Annexure-II.
- (f): In order to ensure proper utilization of funds, it is mandatory that all the biogas plants set up during each quarter are physically verified and certified by the States. Funds are released only after receipt of utilization certificates of funds provided during previous years.

Annexure - I

Annexure – I referred to in reply to part (b) of the Lok Sabha Starred Question No. 520 on "National Biogas and Manure Management Programme"

State/ UT-wise numbers of family type biogas plants installed under National Biogas and Manure Management Programme during the 11th Five Year Plan.

- S.No. State/Union Territoreis Achievements (numbers of biogas plants)
- 1. Andhra Pradesh 66870
- 2. Arunachal Pradesh 937
- 3. Assam 35267

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5. Goa 169
             33435
6. Gujarat
            7022
7 Haryana
8. Himachal Pradesh 1541
9. Jammu & Kashmir
10. Karnataka 48725
11. Kerala 19682
12. Madhya Pradesh
13. Maharashtra 89049
14. Manipur
15 Meghalaya
             4740
16. Mizoram
            450
17. Nagaland
             3757
            24759
18. Odisha
19. Punjab
           59268
20. Rajasthan 1131
21. Sikkim 2367
22. Tamil Nadu 8150
23. Tripura 450
24. Uttar Pradesh
                  18579
25. West Bengal 82209
26. Delhi 4
27. Puducherry
28. Chhattisgarh 17262
29. Jharkhand 4053
30. Uttrakhand 7350
TOTAL : 607958
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4. Bihar 4217

Annexure - II

Annexure-II referred to in reply to part (c),(d)&(e) of the Lok Sabha Starred Question No. 520 on "National Biogas and Manure Management Programme"

The State/UT-wise, and year-wise details of funds allocated and released under the NBMMP programme during the Eleventh Five Year Plan (2007-08 to 2011-12).

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(Rupees in crore)
S1. No. Name of the State 2007-08 2008-09 2009-10 2010-11 2011-12
  /Agency
1. Andhra Pradesh
                          9.22 1.80 7.32 13.21 18.48
2. Arunachal Pradesh 0.28 0.20 0.23 0.17 0.06
3. Assam 1.56 6.79 7.07 5.26 7.87
4. Chhattisgarh 0.38 1.33 2.85 2.68 4.06
    Chhattisgarh
5. Gujarat 5.12 1.68 5.45 8.33 0.85 6. Goa 0 0 0 0.02 0.18 7 Haryana 0.21 0.32 0.52 2.69 1.20
8. Himachal Pradesh 0.07 0.03 0.07 0.63 0.25
9. Jammu and Kashmir 0 0.02 0.03 0.50 0
10 Jharkhand 0 0.10 0.38 0.44 0.15 11. Karnataka 0 4.46 5.77 8.15 7.90
12. Kerala 0.85 0.77 0.70 3.31 1.96
13. Madhya Pradesh 5.35 3.33 8.32 10.84 14.31
14. Maharashtra 4.79 11.33 6.51 10.48 8.96 15. Manipur 0 0 0 0 0
16. Meghalaya 0.25 0.31 0.51 0.81 1.66
                  0.06 0.13 0.08 0.16 0.17
1.63 0.12 0.22 0.42 0.84
17. Mizoram
18. Nagaland
19. Odisha 1.70 1.69 2.57 5.95 6.61
20. Punjab 0.92 3.82 3.22 8.12 21.20 21. Rajasthan 0 0 0.03 0.05 0.38
22. Sikkim 0.33 0.30 0.26 0.37 0.13
23. Tamil Nadu 0.31 U 0.00 0.12
24. Tripura 0.32 0 0.22 0.08 0.13
25. Uttar Pradesh 3.66 0.52 0.80 6.26 0.35
26. Uttrakhand 0.10 0.28 0.50 1.24 1.94 27. West Bengal 5.60 8.03 5.81 8.28 16.10 28. KVIC, Mumbai 12.79 8.76 6.66 20.92 22.78
29. Puducherry
                      0.02 0 0 0 0.05
           55.52 56.12 66.70 119.47 139.30
Total
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